

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 4137
ANSWERED ON 20TH MARCH, 2018

SMALL FOOD PROCESSING INDUSTRIES

**4137. SHRI A.T. NANA PATIL:
SHRI CHANDU LAL SAHU:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- a) whether the Government proposes to set up 200 small food processing industries in the country;
- b) if so, the details thereof especially in the context of Maharashtra and Chhattisgarh;
- c) the details of the facilities and benefits to be extended to these 200 units;
- d) whether the work under food processing system is not gaining momentum in the country due to absence of cold storage boggies atleast in the super fast express trains; and
- e) if so, whether the Ministry has consulted the Ministry of Railways in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (c): Ministry of Food Processing Industries(MOFPI) does not set up any Food Processing Industries in the country on its own. Under the new Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) under the PRADHAN MANTRI KISAN SAMPADA YOJANA launched in May, 2017 by the Ministry of Food Processing Industries, 400 Food Processing Units would be set up in the country for which financial assistance by MOFPI in the form of Grants-in-Aid upto Rs.5 Crore to eligible organizations such as Central and State PSUs/Joint Ventures/Farmer Producer Organizations(FPOs)/NGOs/Cooperatives/Self-Help-Group(SGH's)/Public and Private companies/Corporate entity/ Proprietorship firms/Partnership Firms. Based on the state-wise share of Agri produce, against this 400 Food Processing Units which have been allocated to States/UTs in the country, Maharashtra and Chhattisgarh have been allotted 23 and 9 Units respectively as their share. Expression of Interest (EOI)/Proposals have been invited vide notification dated 29.12.2017 and the last date for receipt of application is 15.06.2018 Under the said Scheme, financial assistance would be provided to food processing units in the form of grant-in-aid as under:

- 35% of the eligible project cost subject to a maximum of Rs. 5.00 crore in General Areas;
- 50% of the eligible project cost subject to a maximum of Rs. 5.00 Crores in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), State Notified ITDP areas and Islands.

(d) & (e): Ministry of Food Processing Industries had requested Ministry of Railways to provide Railway refrigerated Wagons for transportation of perishable commodities throughout the country. In this regard a consultation meeting was held on 16.08.2017 in the Ministry of Railways w.r.t the quick and efficient transportation of perishable commodities from various part of India by Indian Railways. It was informed during the Meeting that CONCOR is running a weekly train service from Delhi to Chennai for transportation of perishable goods. It was also informed that NE Railway can provide space in SLRs of Mail/Express train for transportation of perishable agri-produce, whenever the traffic is offered.
